

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/227(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES BIHAR CUM OFFICIAL LIQUIDATOR HIGH COURT PATNA VS CROWN PLANT & MACHINERIES TRADERSPRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

For Petitioner

Mr. Sailendra Kumar Tiwari, Adv.

ORDER

1. Learned Counsel for the petitioner present.
2. Ld. Counsel seeks some time to make to serve on respondent by publication.
Let it be done through two newspaper namely, Bihar- *Times of India* (English),
Dainik Bhaskar (Hindi), West Bengal- *Times of India* (English), *Bartaman*
(Bengali).
3. Let publication be made within two weeks.
4. Post this matter on **16.12.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**